

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/224/2016
NAME OF THE PETITIONER(S) : Navin Parwani
NAME OF THE RESPONDENT(S) : M/s Titan Company Limited & 2 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) M/s. SHIVAKUMAR + JURESH
(SAMYUKTHA)

Counsel for R1 + R2



ORDER

Counsel for the petitioner called but absent. Ms Samyuktha, counsel for R1 & R2 present. Time extended for reporting the service of notice on R3 by the petitioner counsel. Put up on **25.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)